COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 55 OF 2017

Dated: 15th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Lintax Marketing Services Pvt. Ltd. & Ors. Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Akshay Ringe

Mr. Dushyant Singh

Counsel for the Respondent(s) : Mr. Nishant Ahlawat

Mr. Rajesh Monga for R.1

Mr. Aditya Singh for R.2

ORDER

At the request of learned counsel for the parties, we release this matter from the caption 'part-heard' as it was heard for some time in the other bench.

As agreed by learned counsel for the parties, the matter is taken up for hearing today.

List the matter for further hearing on 16.08.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk